- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + <u>W.P.(C)</u> 6037/2018, CM APPLs. 23435/2018, 15532/2022 & 23297/2022

NCLT BAR ASSOCIATION THR ITS SECRETARY GENERAL

..... Petitioner

Through: Mr. Amarjit Singh Chandiok, Sr.

Advocate with Mr. Shikhil Suri, Ms. Madhu Suri, Ms. Mahima Suri, Mr.

Saurabh Kalia, Advocates

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Ms. Bharathi Raju, Senior Panel

Counsel for R-1 to R-8/UOI

+ W.P.(C) 9940/2018 & CM APPLs. 50049/2019 & 4056/2020

NATIONAL COMPANY LAW TRIBUNAL AND APPELLATE

TRIBUNAL BAR ASSOCIATION

..... Petitioner

Through: Mr. Amarjit Singh Chandiok, Sr.

Advocate with Mr. Shikhil Suri, Ms. Madhu Suri, Ms. Mahima Suri, Mr.

Saurabh Kalia, Advocates

versus

MINISTRY OF CORPORATE AFFAIRS AND ORS.

..... Respondents

Through: Ms. Bharathi Raju, Senior Panel

Counsel for R-1 to R-8/UOI

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

<u>ORDER</u>

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19.10.2022

1. Learned Senior Counsel appearing for the Petitioner submits that the Bar has handed over a list of certain plots as well as other buildings which are under construction for the purposes of developing a complex for housing the NCLT and the NCLAT.

2. Learned Counsel appearing for the Respondents has stated that a list of such all plots/buildings under construction may be handed over to her so that she can forward the same to the authorities for a decision to be taken in the matter for establishing a separate complex for NCLT and NCLAT. Let the same may be done.

3. After receiving the aforesaid list, the Respondents are directed to positively take a decision within eight weeks from today.

4. The Respondents are further directed to consider the allotment of the entire floor of the building, where NCLT is currently operating from, to the NCLT as space is now available as is reflected in the Status Report. The Respondents shall also comply with the undertakings given by them in the Status Report.

5. List on 03.02.2023.

SATISH CHANDRA SHARMA, CJ

SUBRAMONIUM PRASAD, J

OCTOBER 19, 2022

Rahul/R